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WA-3482-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 18th OF DECEMBER, 2025

WRIT APPEAL No. 3482 of 2025

SMT. KALPANA NAGVANSHI

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Brahmendra Prasad Pathak - Advocate for the appellant.

Shri Anubhav Jain - Government Advocate for the respondents/State.
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ORDER

Per: Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the appellant seeks leave to withdraw the appeal.

Appeal is accordingly dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE